

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-12/2006/5770/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Shri Nasim Akhtar,
Special Judge, NDPS,
Assam.

Dated Guwahati the th 27 June, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. SPL/J/NDPS/151 Dated 26.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.07.2023 and 04.07.2023, alongwith station leave permission, from the morning of 02.07.2023 till the evening of 04.07.2023.** Further, The District & Sessions Judge, Kamrup (Metro) and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sdf
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-12/2006/5771-5772/A, dated , 27-06-2023

Copy to:

1. The District & Sessions Judge, Kamrup (Metro).
- ✓ 2. The Project Manager, Gauhati High Court.

Sdf
JT. REGISTRAR (VIGILANCE)
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